

THE MINISTER OF STATE FOR
HEALTH AND FAMILY WELFARE
(SHRI NIHAR RANJAN LASKAR):

(a) No.

(b) Does not arise

भारतीय चिकित्सा परिषद्, नई दिल्ली में
अनुसूचित जातियों तथा अनुसूचित
जन-जातियों के व्यक्तियों का
प्रतिनिधित्व

4527. श्री राम विलास पासवान :
क्या स्वास्थ्य और परिवार कल्याण मंत्री
यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय
चिकित्सा परिषद्, नई दिल्ली में तथा इसकी
कार्यकारिणी समिति में अनुसूचित जाति
तथा अनुसूचित जन-जाति का कोई प्रति-
निधित्व नहीं है ;

(ख) यदि हां, तो उसके क्या कारण हैं ;
और

(ग) परिषद् में तथा इसकी कार्य-
कारिणी समिति में अनुसूचित जाति तथा
अनुसूचित जनजाति के सदस्यों की नियुक्ति
को सुनिश्चित करने के लिए सरकार ने
क्या उपाय किए हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय
में राज्य मंत्री (श्री नीहार रंजन
लस्कर) : (क) से (ग) . भारतीय
आयुर्विज्ञान परिषद् के पास ऐसा कोई रिकार्ड
नहीं है जिससे यह पता चल सके कि परिषद्
का कोई सदस्य अनुसूचित जाति/अनुसूचित
जनजाति का है अथवा नहीं । जाति
अथवा समुदाय के आधार पर परिषद् तथा
इसकी कार्यकारिणी समिति के सदस्यों
का निर्वाचन-नामांकन करने के लिए भारतीय
आयुर्विज्ञान परिषद् अधिनियम, 1956
में कोई व्यवस्था नहीं है ।

2043 LS—8.

Railway Accounts Service

4528. SHRI M. V. CHANDRA
SHEKHARA MURTHY:

SHRI P. M. SAYEED.

Will the Minister of RAILWAYS be
pleased to state:

(a) whether many Railway Ac-
counts Service Officers have voiced
their concern over the move to in-
duct a relatively junior officer from
another Service as Financial Com-
missioner;

(b) if so, whether many railway
employees have also feared that
juniors have been promoted and
seniors have started suffering;

(c) whether this has created a lot
of discontentment among the Railway
Employees; and

(d) if so, the reaction of Govern-
ment thereto?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS AND IN
THE DEPARTMENT OF PARLIA-
MENTARY AFFAIRS (SHRI MAL-
LIKARJUN): (a) to (d). The Indian
Railway Accounts Service Officers'
Association presented a Memorandum
on 18-11-80 expressing apprehension
regarding induction of an officer be-
longing to a cadre other than the
Indian Railway Accounts Service for
the post of Financial Commissioner,
Railways. This post is filled by the
Government on the basis of decision
taken by the Appointments Commit-
tee of the Cabinet. So far, no orders
have been issued for filling up the
post.

Criteria for Opening Consulates in
Foreign Countries

4529. SHRI M. RAMANA RAI: Will
the Minister of EXTERNAL AF-
FAIRS be pleased to state:

(a) the criteria adopted by the
Government of India to open Consu-
lates in the foreign countries;